

III. Other Measures

13. In various development programmes including the 20-Point Programme, care should be taken to see that minorities secure in a fair and adequate measure the benefits flowing therefrom. In the various committees which are set up to oversee the implementation of such programmes, members of these communities should be actively involved.
14. Apart from the above general issues there are various local problems which develop into needless irritants to minorities. For instance encroachment of wake properties and on graveyards have led to protests and grievances in some places. Suitable steps should be taken to deal with such problems on an expeditious and satisfactory basis.
15. Problems relating to minorities need to be attended to on a continuing basis so that apprehensions are allayed and genuine grievances redressed. To facilitate this, a special cell will be created in the Ministry of Home Affairs to deal with matters relating to minorities.

[English]

Applications for Conversion of Lease Hold into Free Hold

3005. DR. LAXMINARAYAN PANDEY:
 PROF. RITA VERMA:
 DR. G.L. KANAUIJA:
 SHRI GOVINDRAO NIKAM:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of applications received by DDA for conversion of lease hold LIG, MIG, Self Financing scheme houses into

free hold and houses built on plots till date;

(b) the total number of houses converted into free hold till date, category-wise; and

(c) the steps Government propose to take to dispose of the pending applications?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Number of applications received by DDA for conversion from leasehold into freehold is as under:-

LIG Flats	- 76
MIG Flats	-197
SFS Flats	-206
Built-up plots	-2074

(b) Conveyance Deed have been issued as under:-

LIG Flats	-6
MIG Flats	-13
SFS Flats	-7
Built up plots	-170

(c) Steps are being taken by DDA to streamline the procedure and vigorous monitoring of applications, convening of senior level meetings to clarify doubts and reducing delays for ensuring speedy disposal of applications.

[Translation]

Bomb Blast in Jammu

3006. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed and injured as a result of a bomb blast in a bus in Jammu recently;

(b) the details of compensation paid to